

(e) (i) A statement regarding Review by the Government on the working of the Mishra Dhatu Nigam Limited for the year 1986-87.

(ii) Annual Report of the Mishra Dhatu Nigam Limited for the year 1986-87 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5426/87.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses New Delhi for the year 1986-87 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 1986-87.

[Placed in Library. See No. LT-5427/87].

**Statement correcting reply to Unstarred Question No. 4472 re. occupation of government accommodation by MPs/ex-MPs.**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on 7th December, 1987 to Unstarred Question No. 4472 by Shri Manvendra Singh regarding occupation of Government accommodation by MPs/ ex-MPs and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT-5407/87.]

11.08 hrs.

#### MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 7th December, 1987, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

11.09 hrs.

STATEMENT RE. AGREEMENT BETWEEN GENERAL SECRETARY GORBACHOV OF USSR AND PRESIDENT REAGAN OF USA ON ELIMINATION OF LAND-BASED INTERMEDIATE NUCLEAR MISSILES

[English]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): On 9-12-1987, PM made a statement in both the House of Parliament on the signing in Washington on 18-12-1987, of the INF Treaty between General Secretary Gorbachov and President Reagan. In response to requests for certain clarification in the Rajya Sabha, PM assured the House that a comprehensive statement would be made shortly. I am making this statement in fulfilment of that assurance.

The Treaty provides for the elimination of all land-based intermediate and short-range nuclear missiles having a range between 500—5500 kms, and deployed by the two sides.